

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 108
CP No. 60/CB/2022

Proceedings under Section 241-242 Companies Act
IN THE MATTER OF:

Purna Chandra Mishra
V/S
Dr. Girish Chandra Sahoo

.....Applicant

.....Respondent

Order delivered on 03/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)
Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicant

Ms. Aishwarya Swain, Adv.

For the Respondent

Mr. Arya Tripathy, Adv.

ORDER

1. Ld. Counsel, Ms. Aishwarya Swain, appeared for the petitioner.
2. Ld. Counsel, Mr. Arya Tripathy, appeared for the respondent.
3. Respondent already filed withdrawal memo for withdrawing of CP No. 60/CB/2022.
4. Accordingly, CP No. 60/CB/2022, is disposed of as withdrawn.

Sj

Balraj Joshi
Member (Technical)

Sj

H.V. Subba Rao
Member (Judicial)